

THE GUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/6815 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Pratim Kumar Bora,
Principal Judge, Family Court,
Barpeta, Assam.

Dated Guwahati the 20th December, 2021.

Sub: **Winter vacation.**

Ref:- Your letter No.F.C.(B)/2021/516 dated 20.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission from the evening of 23.12.2021 till the morning of 03.01.2021**, as prayed for. The Counsellor, Family Court, Barpeta and in his absence the Chief Judicial Magistrate, Barpeta and in his absence the in-charge Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/1997/6816-6817/A, dated , 20-12-2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Chief Judicial Magistrate, Barpeta.
3. The Project Manager, Gauhati High Court.

Sd/-
20/12/21
JT.REGISTRAR (VIGILANCE)